

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/530/2017
M.A. 350/313/2017

Date of Order: 04.01.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Sunil son of late Suresh Bihari Srivastava aged about 54 years Residing at 12 B- 4037, B.S. City, Bokaro, Jharkhand, 827012;
2. Shishir Kumar Son of late Bimal Kant Jha, aged about 53 years, residing at 4 G- 1037, B.S. City, Bokaro, Jharkhand 827004
3. Kaushal Kishore Singh, son of late Sri Brahmdeo Narayan Singh aged about 53 years, residing at 12 B- 4086, B.S. City, Bokaro, Jharkhand 827012
4. Dineshwar Thakur, son of late Anant Thakur, aged about 54 years, residing At 4 G- 3183, B.S. City, Bokaro, Jharkhand 827004
5. Ashok Kumar Bhagat son of late Radheshyam Bhagat, aged about 54 years, residing at 4 G- 3054, B.S. City, Bokaro, Jharkhand- 827004
6. Kuku Roy Sarkar son of late Jatindra Kumar Sarkar, aged about 56 years, Residing at 4 D-2173, BBS City, Bokaro Jharkhand- 827004
7. Vinod Kumar Ojha, son of Sri Shiv Bachan Ojha, aged about 55 years Residing at 4 C- 2108, B.S. City, Bokaro, Jharkhand- 827004
8. Bijay Prasad, son of late Kedar Prasad Aged about 57 years, residing at 4 F- 7330, B.S. City, Bokaro, Jharkhand 827004

9. Parbhu Nath Upadhyay son of late Brahma Nath Upadhyay, aged about 61 years, Residing at 6B- 2084, B.S. City, Bokaro, Jharkhand- 827006
10. Md. Aftab Karim son of late Ata Karim, aged About 58 years, residing at 1C-500, B.S. City, Bokaro, Jharkhand- 827001
11. Aslam Ansari, son of late Manjoor Ansari, aged About 58 years, residing at 12 B- 4046, B.S. City, Bokaro, Jharkhand, 827012
12. Deo Raj Pandey son of late Jagadish Pandey, Aged about 60 years, residing at 4F- 2077, B.S. City, Bokaro, Jharkhand, 827004
13. Ashwini Kumar son of late Ambika Prasad, Aged about 51 years, residing at 4 D- 1089, B.S. City, Bokaro, Jharkhand- 827004
14. Rabindra Kumar Sinha, son of Sri Brij Nandan Prasad, aged about 59 years, Residing at 6A- 2023, B.S. City, Bokaro, Jharkhand, 827006;
-Applicants.



1. Union of India, service through the Secretary Ministry of Steel and Heavy Industries Ispat Bhavan, New Delhi- 110001.
2. The Secretary, Ministry of Steel & Heavy Industries, Ispat Bhavan, New Delhi- 110001.
3. The Steel Authority of India Limited, Through the secretary, Steel Authority Of India Limited, Ispat Bhavan, Lodhi Road, New Delhi- 110001.
4. The Chairman, Steel Authority of India Limited, Ispat Bhavan, Lodhi Road, New Delhi- 110001.
5. The Secretary, Steel Authority of India Limited, Ispat Bhavan, Lodhi Road,

New Delhi- 110001.

6. The Director (Personnel), Steel Authority Of India Limited, Ispat Bhavan, Lodhi Road New Delhi- 110001.
7. The Resident Manager, SAIL/BSL, SAIL House, 1st Floor, 50, Jawahar Lal Nehru Road, Kolkata- 700071.
8. The Chief Executive Officer, SAIL/Bokaro Steel Plant, Ispat Bhavan, Bokaro Steel City, Bokaro, Jharkhand- 827001.

.....Respondents.

For the Applicant : Mr. A. Samanta, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member.

Mr. A. Samanta, learned counsel appeared on behalf of the applicant. None appeared on behalf of the respondents.



2. Learned counsel for applicant submits that the matter is not under the jurisdiction of Calcutta Bench. It is under the jurisdiction of Patna Bench circuit at Ranchi. As such he prays for liberty to withdraw the matter and to file the OA on the same cause of action before the Ranchi Circuit Bench. Liberty is granted to file the OA on the same cause of action at Ranchi Circuit Bench.

3. Accordingly, OA is dismissed as being withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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